

**Shri Jawaharlal Nehru:** I can hardly enter into these matters in any detail. It is obvious that we should try to be as fully prepared as we can, both for the short-term and for a longer term—the longer term varies from a few months to a year or two years—but certainly for the short-term. What exactly the developments might be, it is very difficult for me to say. But in so far as we can, we should be prepared for them. That is all I can say.

**श्री यशपाल सिंह (कैराना) :** इस प्रोजेक्ट से हमारा एयर फोर्स की डेफेंसिबिलिटी किस हद तक मेकअप हो जायेगी और इस में कितना खर्चा यू० एस० ए० का खर्च होगा और कितना हमारा खर्च होगा ?

**अध्यक्ष महोदय :** यह क्या क्वेश्चन है ।

**श्री बड़े (खारखोन) :** क्या में जान सकता हूँ कि जो अमरकन एक्स्पर्ट्स यहाँ आये हैं वे कितने आये हैं और वे कितने दिन तक हमारा एयरफोर्स को ट्रेनिंग देंगे ?

**अध्यक्ष महोदय :** इस को जानने से माननीय सदस्य को क्या फायदा होगा ।

**Shri Hem Barua (Gauhati):** May I submit that I had tabled a question on this?

**Mr. Speaker:** That would be taken up when it comes.

**Shri Hem Barua:** May I be allowed to put a question?

**Mr. Speaker:** No.

12.03½ hrs.

DEMANDS FOR SUPPLEMENTARY  
GRANTS (GENERAL), 1962-63

**The Minister of Finance (Shri Morarji Desai):** I beg to present a Statement showing the Supplementary Demands for Grants (General) for the year 1962-63.

12.09 hrs.

PUBLIC ACCOUNTS COMMITTEE  
SIXTH REPORT

**Shri Tyagi (Dehra Dun):** I beg to present the Sixth Report of the Public Accounts Committee on Finance Accounts (Revenue Receipts)—Chapter VII of Audit Report (Civil), 1962.

12.09½ hrs.

PETITION RE: DEFENCE OF INDIA  
(AMENDMENT) RULES RELATING  
TO GOLD CONTROL

**Shri Tridib Kumar Chaudhuri (Barrackpore):** I beg to present a petition signed by ten petitioners regarding the Defence of India (Amendment) Rules, 1963, relating to Gold Control.

12.10 hrs.

GOVERNMENT OF UNION TERRITORIES  
BILL\*

**The Minister of Home Affairs (Shri Lal Bahadur Shastri):** I beg to move for leave to introduce a Bill to provide for Legislative Assemblies and Councils of Ministers for certain Union territories and for certain other matters.

**Mr. Speaker:** The question is:

“That leave be granted to introduce a Bill to provide for Legislative Assemblies and Councils of Ministers for certain Union territories and for certain other matters.”

*The motion was adopted.*

**Shri Harish Chandra Mathur (Jalore):** We want a little clarification. You have left out Delhi State altogether. What has happened?

**Shri Lal Bahadur Shastri:** Yes, I have left it out.

I introduce† the Bill.

\*Published in the Gazette of India Extraordinary Part II, Section 2, dated 21-2-63.

†Introduced with the recommendation of the President.